GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 1758 TO BE ANSWERED ON 27th JULY, 2022

DEADLINES UNDER BHARATNET.

1758. SHRI MAGUNTA SREENIVASULU REDDY

Will the Minister of Communications be pleased to state:

- (a) the targets and deadlines set under the BharatNet project and the progress made to date;
- (b) the steps taken by the Government to fast-track progress under the BharatNet project;
- (c) whether it is true that the Government failed to get any bids for the implementation of BharatNet in public-private-partnership (PPP) mode;
- (d) if so, the details thereof and the reasons for the same;
- (e) whether the Government has taken any corrective steps to attract more bids under PPP mode; and
- (f) if so, the details thereof and if not, the reasons for the same?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

- (a) BharatNet project is being implemented in a phased manner to provide broadband connectivity to all Gram Panchayats (GPs) in the country. Total 1,77,927 GPs have been made Service Ready in the country as on 18.07.2022. The scope of BharatNet project has been recently extended up to all inhabited villages beyond GPs in the country.
- (b) In order to fast-track progress under the BharatNet project the following steps have inter-alia been taken:
 - Strict monitoring of the project at various levels by Bharat Broadband Network Limited and Universal Service Obligation Fund with implementing Agencies for speedy roll out of the project.
 - Resolving all pending issues in expeditious manner.
 - Revised strategy formulated for covering all GPs and villages for connecting on OFC, O&M and utilisation.
- (c) & (d) The RFP was floated on PPP model; however no response was received.
- (e) & (f) A revised strategy is being formulated to cover all GPs/villages.
